

File No. 12012/45/2017-QA  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhavan, Kotla Road, New Delhi-110 002**

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Dated, the 6<sup>th</sup> February , 2018

**Order**

In exercise of the powers vested in the Food Authority under section 43(1) of Food Safety and Standards Act, 2006 FSSAI recognises National Food Testing Laboratory, Thimphu, Bhutan for analysis of samples under Food Safety and Standards Regulations, 2011

The test analysis certificate issued by the National Food Testing Laboratory, Bhutan shall be accepted by the authorities in India dealing in food import.



(Pawan Agarwal)  
Chief Executive Officer

Copy to:

1. Director General, Ministry of Agriculture and Forests (BAFRA), Tashichodzong, Thmphu, Bhutan
2. Director (Customs), Room No159A, Ministry of Finance, Department of Revenue , North Block, New Delhi - 110001: with request to circulate this notification amongst all officials of Customs Department working as Authorised Officer.
3. Director (Imports ), FSSAI- to inform appropriate Authority at the customs
4. All Authorised Officer, FSSAI: with request to inform their respective port trusts
5. CITO, FSSAI: for publication on the FSSAI website,
6. PPS to CP, FSSAI